

**Plantation Labour Housing Schemes**

\*758. **Shri Ramachandra Ulaka:**  
**Shri Dhuleshwar Meena:**

Will the Minister of Works, Housing and Urban Development be pleased to state:

(a) the progress made in regard to plantation Labour Housing Schemes during the Third Five Year Plan period so far; and

(b) the expenditure incurred so far during the same period?

The Minister of Works, Housing and Urban Development (Shri Mehr Chand Khanna): (a) A sum of about Rs. 22.01 lakhs was sanctioned for the construction of 1,210 houses. 678 houses have been completed.

(b) An expenditure of Rs. 18.26 lakhs has so far been incurred by the State Governments.

**Fourth Finance Commission**

\*759. **Dr. Chandrabhan Singh:**  
**Shri Wadiwa:**  
**Shri R. S. Tiwary:**  
**Shri Lakshmi Bhawani:**  
**Shri J. P. Jyotishi:**  
**Shri R. S. Pandey:**  
**Shri Siva Datt Upadhyaya:**

Will the Minister of Finance be pleased to state:

(a) whether any representation has been received from the State Governments regarding the failure of the Fourth Finance Commission in the standardisation of the needs of all the States in appropriation for the servicing of their debts including arrangement for maintenance of the sinking funds to reduce the loans in determining the needs of the various States for Central grant-in-aid under Article 275(1) of the Constitution;

(b) if so, the details thereof and the action proposed to be taken in this regard;

(c) whether the recommendations for the constitution of a competent body for purposes of such standardi-

sation as recommended by the Fourth Finance Commission have been accepted by Government;

(d) if so, when Government propose to issue necessary orders; and

(e) if not, the reasons for not accepting the recommendations?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) Government have recently received a representation from one State Government.

(b) to (e). The State Government has asked for an additional grant-in-aid of Rs. 15 crores from the Government of India so that it could make adequate provision for amortisation of its public borrowings. This problem is not peculiar to the State that has represented this but is attracted in the case of several other States also. While ordinarily the additional requirements of States would be taken into account while determining the size of the Plan, the State's resources and the Central assistance to the States for the Plan, the entire question will be examined in the light of the recommendation of the Fourth Finance Commission.

**Government Loan to Private Sector Industries**

\*760. **Shrimati Jyotsna Chanda:**  
Will the Minister of Finance be pleased to state:

(a) the amount of loans given to the industries in the private sector by Government-sponsored financial Corporations viz., Industries Development Bank of India, Industrial Credit and Investment Corporation of India and the Industrial Finance Corporation of India;

(b) the percentage of realisation during the last 3 years; and

(c) whether Government have made investigations from time to time to find out the proper utilisation of such loans by the industries concerned?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) A statement is laid on the table of the

House. [Placed in Library. See No. LT-5881/66].

(b) The information is being collected and will be laid on the Table of the House.

(c) No, Sir, Such investigations are made from time to time by the lending corporations by obtaining progress reports from the assisted concerns and by periodical inspections. A separate investigation by Government is not considered necessary.

#### Spinning Mills in Madhya Pradesh

\*762. Shri A. S. Saigal:  
Shri R. S. Pandey:  
Shri R. S. Tiwary:  
Shri Rananjai Singh:  
Shri Wadiwa:  
Shri Lakshmu Bhawanil

Will the Minister of Planning be pleased to state:

(a) whether it is a fact that the Government of Madhya Pradesh have made available from their annual plan outlay during the financial year 1965-66, a sum of over Rs. 10 lakhs to their Cooperative Department as their share towards the capital cost for the spinning mills; and

(b) if so, the reasons for the delay in conveying Planning Commission's approval to the inclusion of the proposal for setting up the spinning mills in the State's Third Five Year Plan?

The Deputy Minister in the Ministry of Finance (Shri L. N. Mishra): (a) According to the information furnished by the Government of Madhya Pradesh, they have made available a sum of Rs. 30.60 lakhs, in 1964-65 and not in 1965-66, as their contribution towards the share capital of three spinning mills proposed to be set up in the cooperative sector.

(b) In the light of certain additional information recently furnished by the State Government, the proposal is still under consideration in consultation with the Ministry of Commerce.

#### Cholera Epidemic in Kerala

\*763. Shri Vasudevan Nair:  
Shri Warlor:

Will the Minister of Health and Family Planning be pleased to state:

(a) whether there is an outbreak of Cholera epidemic in the Kerala State especially in the Allepey district;

(b) if so, the number of cases which proved fatal; and

(c) the steps taken to contain this epidemic?

The Minister of Health and Family Planning (Dr. Sushila Nayar): (a) None at present.

(b) In January and February, 1966, there were 13 cases of Cholera (confirmed) and 19 deaths from Gastro Enterities and Cholera.

(c) Mass inoculation campaign is under way in the vulnerable areas and adequate treatment facilities are available in all medical institutions. Purification of water sources is being done.

#### U.S. Loan

\*764. Shri Rameshwar Tantia:  
Shri Himatsingka:  
Shri Narayan Reddy:  
Shri P. C. Borooah:  
Shri M. L. Dwivedy:  
Shri Bhagwat Jha Azad:  
Shri S. C. Samanta:  
Shri Subodh Hansda:  
Shri C. K. Bhattacharya:  
Shri Madhu Limaye:  
Shri Yashpal Singh:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that U.S. Government have sanctioned Rs. 35 crores loan to the Industrial Development Bank and the Industrial Credit and Investment Corporation of India;

(b) if so, in what way these Banks are likely to utilise this loan; and

(c) the total loan so far granted by U.S.A. to these banks?